

WRITTEN ANSWERS TO QUESTIONS

अमरीका की फिलिप्स पेट्रोलियम कम्पनी द्वारा भारतीय पदाधिकारियों को दी गई रिश्वत

* 157 श्री वीरेन जे० शाह : क्या पेट्रोलियम मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार का ध्यान 14 फरवरी, 1976 के इंडियन एक्सप्रेस, बम्बई संस्करण, में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि अमरीकी फिलिप्स पेट्रोलियम कम्पनी द्वारा कुछ भारतीय पदाधिकारियों को रिश्वत दी गई थी ; और

(ख) यदि हाँ, तो सरकार सम्बन्धित कर्मचारियों के विरुद्ध क्या कार्यवाही करने का विचार रखती है क्योंकि इसमें विदेशी मुद्रा विनियमन अधिनियम का उल्लंघन भी घटनार्थक है ?

Bribes given to Indian officials by Phillips Petroleum Company of the U.S.A.

* 157. SHRI VIREN J. SHAH: Will the Minister of PETROLEUM be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in the 'Indian Express' Bombay edition, dated 14th February, 1976 to the effect that some officials of the Indian Government were given bribes by the Phillips Petroleum Company of the U.S.A. : and

(b) if so, the steps proposed to be taken by Government against the officials concerned as this also involves violation of the Foreign Exchange Regulations Act ?]

पेट्रोलियम मंत्री (श्री जे० डी० मालवीय) :

(क) और (ख) : समाचारों में बताये गये तथ्यों के सम्बन्ध में अभी तक सरकार के पास कोई सूचना नहीं है। उसके बाद की प्रेस रिपोर्टों के अनुसार फिलिप्स पेट्रोलियम कम्पनी ने आरोपों को अस्वीकार कर दिया है।

[Transferred from 9-3-76. Previously Starred Question 60.

{] English translation.

[THE MINISTER OF PETROLEUM (SHRI K. D. MALAVIYA) : (a) and (b) Government have no information at present in regard to the facts stated in the news item. According to subsequent press reports Phillips Petroleum Company has denied the charges.]

Promotions of Engineers in the Central Railway

*158. SHRI N. H. KUMBHARE: Will the Minister of RAILWAYS be pleased to state :

(a) the number of promotions made category-wise from the posts of Assistant Engineers Temporary Assistant Engineers, to the posts of Divisional Engineers/Executive Engineers in Central Railway, on and from the 27th November, 1972, so far year-wise ;

(b) the number of posts of Divisional Engineers/Executive Engineers reserved for promotion of officers belonging to Scheduled Castes and Scheduled Tribes in the each year during the same period ;

(c) the number of posts actually filled up by promoting Assistant Engineers/ Temporary Assistant Engineers belonging to Scheduled Castes and Scheduled Tribes as Divisional Engineers/Executive Engineers during those years; and

(d) the reasons for not filling up all the posts reserved for the Scheduled Castes and Scheduled Tribes?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHAMMAD SHAFI QURESHI) : (a) to (d) A statement is laid on the Table of the Sabha.

Statement

Reservation orders effective from 27-11-72 are applicable to promotions based on seniority-cum-suitability whereas Class II and Temporary Assistant Engineers are promoted through a positive act of

{] English translation.